NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/2016

NAME OF THE PETITIONER(S)

: K. Balagangadharan & another

NAME OF THE RESPONDENT(S)

: M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

UNDER SECTION

: 397/398, 111 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

·) K.RAMASAMY

2) Palv. Novagarain P. Poly For Petitionen James
1. S. Aravindan Counsel for Respondents; 3,445 Agrandes
ORDER
Counsel for --... present. No representation on behalf of R6 & R7. Counsel for petitioner prayed time for making submissions as the senior counsel could not attend due to personal inconvenience. Time is extended at request. Put up on 19.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

ghk